

(d) the measures taken to popularise it ?

The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) : (a) Yes, Sir.

(b) to (d) The pill is being distributed through commercial channels. It has not yet been introduced in the National Family Welfare Programme.

ABORTION

2158. Shri Sanat Kumar Mandal : Will the Minister of Health and Family Welfare be pleased to state :

(a) whether attention of the Government has been invited to the news-item captioned "Teenage abortions on the rise" appearing in the "Hindustan Times" on July, 19, 1995;

(b) if so, the reaction of the Government thereto; and

(c) the steps taken at the Central level to ensure that only qualified doctors attend to such cases and ensure to remove this social evil ?

The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) : (a) Yes, Sir.

(b) and (c) Government has taken steps to provide services for termination of pregnancy by qualified and trained personnel under proper hygienic conditions.

[Translation]

PUBLIC HOSPITALS

2159. Shri Jagmeet Singh Brar :

Shri Guman Mal Lodha :

Will the Minister of Health and Family Welfare be pleased to state :

(a) whether National Institute of Public Finance and Policy, New Delhi has submitted a report to union Government on "utilisation pattern and financing of public hospitals";

(b) if so, the salient features of the report; and

(c) the follow-up action taken by the Union Government thereon ?

The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) : (a) to (c) A study on the "Utilisation Pattern and Financing of Public Hospitals" has been carried out by the National Institute of Public Finance and Policy, New Delhi. The report has not yet been formally submitted to the Government as it is still in the draft stage, and recommendations etc. are yet to be finalised.

[English]

DMS BOOTS

2160. Shri Indrajit Gupta :

Shri V. Sreenivasa Prasad :

Will the Prime Minister be pleased to state :

(a) the names and details of parties who have responded to the tender for supply of DMS boots for National Cadet Corps New Delhi in the past three months;

(b) the details of prices received from each of them in the tender bids;

(c) whether any public sector undertakings has also participated;

(d) whether the Directorate of NCC has been only looking for lower prices without keeping the standard and quality of DMS boots in view;

(e) whether the Government would take steps to ensure quality as a primary criterion and not the price for the defence forces; and

(f) if so, the facts and details thereof ?

The Minister of State in the Ministry of Defence and Minister of State in the Ministry of Parliamentary Affairs (Shri Mallikarjun) : (a) and (b) Thirty parties have responded against the tenders opened on 4th July, 1995 for supply of boot DMS (also termed as boot DVS). The details of those parties and prices received are given in the attached statement.

(c) Yes, Sir. Two public Sector Undertakings, namely M/s Tannery & Footwear Corporation of India Limited (TAFCO) Kanpur and M/s Bharat Leather Corporation have participated.

(d) to (f) Boots DMS are being purchased in accordance with the prescribed specifications of Director General Quality Assurance (DGQA), Ministry of Defence, and are inspected by this organisation before acceptance. The prescribed specifications are strictly enforced to maintain quality and standard. Advance samples of the prospective suppliers are tasted/inspected by DGQA authorities before the suppliers are allowed to manufacture in bulk. The bulk supplies are again inspected by DGQA authorities before final acceptance and dispatch to NCC Units. As the parameters laid down by DGQA are strictly enforced, the question of taking any further steps for quality assurance does not arise.

Statement

Sl.No.	Name of the Firm	Price quoted			
		Size 5	Size 6	Size 7	Size 8
1	2	3	4	5	6
		Rs.	Rs.	Rs.	Rs.
1.	M/s Tannery & Footwear Corporation of India (TAFCO)-A Govt. of India Undertaking, Kanpur	273.90	273.90	273.90	273.90

1	2	3	4	5	6
2	M/s Soft Wear Corporation, Agra	255.00	255.00	255.00	255.00
3	M/s Brite Shoe Factory, Agra	226.00	228.00	228.00	238.00
4	M/s Yash Enterprises, Agra	230.80	230.80	230.80	230.80
5	M/s Skolast (India) Pvt. Ltd., Kanpur	269.90	269.90	271.90	271.90
6	M/s Acme Boot Co., Gwalior	185.00	185.00	197.00	197.00
7	M/s Super Footwear Ltd., Kanpur	200.30	212.25	224.08	236.16
8	M/s Atlas Boot Factory, Agra	234.00	234.00	238.00	238.00
9	M/s Rohini Processing Industries, Kanpur	262.00	262.00	262.00	262.00
10	M/s Mahajan Boot Factory, Agra	222.30	222.30	222.30	222.30
11	M/s Agra Tannery Leather, Agra	320.00	320.00	320.00	320.00
12	M/s Agra Tannery Rubber, Agra	320.00	320.00	320.00	320.00
13	M/s Delhi Footwears, Agra	191.00	194.00	198.00	198.00
14	M/s New Advance Shoe Factory, Agra	240.30	240.30	240.30	240.30
15	M/s Mohan leathers Ltd., NOIDA	390.50	390.50	390.50	390.50
16	M/s New India Leather Enterprises, Kanpur		For first 10000 pairs		
		255.00	255.00	258.00	258.00
			For the next 5000 pairs		
		258.00	258.00	266.00	266.00
17	M/s Rajiv Shoe Factory, Agra	231.00	231.00	231.00	231.00
18	M/s Leaco India, Kanpur	241.00	241.00	246.00	246.00
19	M/s Ashoka Boot Factory, Agra	230.40	230.40	230.40	230.40
20	M/s Jordan Shoe Factory, Agra	234.00	234.00	234.00	234.00
21	M/s Gaurav Vishal Enterprises, Agra	229.10	229.10	229.10	229.10
22	M/s Vijay Path Shoe Factory, Agra		For first 5000 pairs		
		224.10	224.10	227.80	227.80
			For next 5000 pairs		
		230.40	230.40	234.00	234.00
23	M/s North India Boot Factory, Agra	240.30	240.30	240.30	240.30
24	M/s Stern Leather Export, Kanpur	267.50	267.50	273.25	273.25
25	M/s A.R. Shoe Factory, Agra	234.00	234.00	234.00	234.00
26	M/s Boot Technic Corporation, Kanpur	170.00	180.00	190.00	200.00
27	M/s Combay Boot Company, Agra	225.00	225.00	225.00	225.00
28	M/s Jain Footwear Industries, Kanpur	282.50	282.50	282.50	282.50
29	M/s Cary Footwear, Kanpur	282.50	282.50	282.50	282.50
30	M/s Bharat Leather Enterprises, Agra (A Govt. Undertaking)	275.00	275.00	275.00	275.00